

- (b) if so, the reasons therefor;
- (c) the State-wise reports and details of all the communal riots that have happened during the last five years;
- (d) whether Government has published any Inquiry Commission reports on communal riots that had happened during the last five years; and
- (e) the details of Inquiry Commission reports on communal riots that have happened during the last five years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) Four such Commissions of Inquiry were set up by the Central Government and all the four reports are available.

- (c) National Crime Records Bureau does not maintain such data.
- (e) Government has not published any Inquiry Commission report on communal riots that had happened during the last five years.

NCRB data

348. KUMARI SELJA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Ministry has prepared the NCRB data for 2017-18; and
- (b) if so, by when it is releasing the data and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) No, Sir.

- (b) National Crime Records Bureau (NCRB) has not finalized data for 2017-18.

Rising number of crimes against women and children

349. SHRI G. C. CHANDRASHEKHAR: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether incidents of crimes against women have risen in the different parts of the country;
- (b) if so, the details thereof along with the total number of such cases reported, guilty arrested, convicted, cases solved/unsolved, conviction rate achieved during the last three years, crime-wise and State/UT-wise;

(c) whether an increase has also been registered in the incidents of crimes against children in the country and if so, the details thereof; and

(d) measures being taken by Government to prevent/check such crimes ensuring the safety of women and children?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) The latest published data by National Crime Records Bureau (NCRB), for 2014, 2015 and 2016 does not show such a trend.

(b) As per the latest information published by NCRB, State/UT-wise and crime Head-wise details of Cases Registered, Cases Chargesheeted, Cases in which Trials were completed, Cases Convicted, Conviction Rate, cases pending trial at the end of the year, Persons Arrested, Persons Chargesheeted and Persons Convicted under Total Crime against Women during 2014 to 2016 are given in Statement-I to Statement-V (*See below*).

(c) As per latest information published by NCRB, a Total of 89,423, 94,172 and 1,06,958 cases were reported in the country under total Crime against Children during 2014, 2015 and 2016 respectively.

(d) The measures taken by the Ministry of Home Affairs to prevent/check such crimes and for ensuring safety of women and children include the following:-

- (i) The Criminal Law (Amendment) Act, 2018 has put in place a regime which prescribes stringent punishment for the offence of rape including death penalty where the victim is a girl below the age of 12 years, and time bound investigation and trial.
- (ii) A project for developing an Emergency Response Support System based on a Pan-India 24x7 Helpline Number 112, which is accessible through call/SMS/e-mail/panic button etc.
- (iii) A separate portal for cyber-crime against women and children has been commenced.
- (iv) In order to facilitate better investigation and prosecution in rape cases, modernisation and capacity building of forensic labs has been undertaken.
- (v) Approved Safe-City Projects for 8 metropolitan cities to put in place comprehensive infrastructure, technological and community based

interventions for women safety.

- (vi) Developed a National Database on Sexual Offenders to facilitate investigation and tracking of sexual offenders across the country.
- (vii) Advisories have been issued on crime against women and children, to all State Governments/UTs, advising them to ensure thorough investigation, filing of chargesheets against the accused persons within three months from the date of occurrence without compromising on the quality of investigation in heinous crimes such as rape, murder etc., conducting of medical examination of rape victims without delay and for increasing gender sensitivity in Police. These advisories are available at www.mha.gov.in.

Statement-I

Details of State/UT-wise Cases Registered (CR), Cases Charge Sheeted (CCS), Cases in which Trials were completed (CTC), Cases Convicted (CON), Conviction Rate (CVR), Cases Pending Trial at the end of the year (CPTEY), Persons Arrested (PAR), Persons Charge Sheeted (PCS), Persons Convicted (PCV) under Total Crimes against Women during 2014

Sl. No.	State/UT	CR	CTC	CON	CVR	CPTEY	PAR	PCV
1.	Andhra Pradesh	16526	8808	839	9.5	31026	21692	1467
2.	Arunachal Pradesh	351	14	9	64.3	1580	397	12
3.	Assam	19169	5722	518	9.1	29465	27667	556
4.	Bihar	15393	3944	525	13.3	40853	19814	862
5.	Chhattisgarh	6301	4499	1531	34.0	17297	8875	2047
6.	Goa	508	85	14	16.5	818	497	16
7.	Gujarat	10854	4509	174	3.9	63334	25787	355
8.	Haryana	9010	5134	692	13.5	14320	9893	1011
9.	Himachal Pradesh	1529	480	69	14.4	4962	2007	115
10.	Jammu and Kashmir	3327	1614	105	6.5	11206	4961	138

Sl. No.	State/UT	CR	CTC	CON	CVR	CPTEY	PAR	PCV
11.	Jharkhand	6086	2516	786	31.2	9091	7045	1010
12.	Karnataka	14004	5382	354	6.6	31640	23110	891
13.	Kerala	11451	5591	553	9.9	52388	13940	660
14.	Madhya Pradesh	28756	14117	5773	40.9	60520	42351	9295
15.	Maharashtra	26818	10453	926	8.9	140794	49066	1428
16.	Manipur	337	13	4	30.8	200	214	6
17.	Meghalaya	390	25	13	52.0	1532	378	13
18.	Mizoram	258	168	139	82.7	296	267	147
19.	Nagaland	68	27	22	81.5	48	82	30
20.	Odisha	14651	6422	429	6.7	57869	20292	763
21.	Punjab	5481	2115	637	30.1	7357	7034	1062
22.	Rajasthan	31216	9003	3659	40.6	59157	2372	5841
23.	Sikkim	111	81	46	56.8	126	182	44
24.	Tamil Nadu	6354	4567	1186	26.0	14640	9295	1957
25.	Telangana	14147	5825	504	8.7	25886	19966	644
26.	Tripura	1618	610	108	17.7	3523	2070	134
27.	Uttar Pradesh	38918	10469	5288	50.5	73117	112846	13960
28.	Uttarakhand	1413	651	284	43.6	3264	1694	434
29.	West Bengal	38424	8663	422	4.9	205834	50335	517
TOTAL STATE(S)		323469	121507	25609	21.1	962153	505529	45415
30.	Andaman and Nicobar Islands	117	126	12	9.5	504	128	13
31.	Chandigarh	434	237	65	27.4	549	390	88
32.	Dadra and Nagar Haveli	21	6	0	0.0	101	17	0
33.	Daman and Diu	16	11	1	9.1	26	7	1
34.	Delhi UT	15319	3143	1008	32.1	19744	8377	1480

Sl. No.	State/UT	CR	CTC	CON	CVR	CPTEY	PAR	PCV
35.	Lakshadweep	4	0	0	-	4	3	0
36.	Puducherry	77	8	1	12.5	162	88	1
TOTAL UT(s)		15988	3531	1087	30.8	21090	9010	1583
TOTAL (ALL INDIA)		339457	125038	26696	21.4	983243	514539	46998

Source: Crime in India.

Statement-II

Details of State/UT-wise Cases Registered (CR), Cases ChargeSheeted (CCS), Cases in which Trials were completed (CTC), Cases Convicted (CON), Conviction Rate (CVR), Cases Pending Trial at the end of the year (CPTEY), Persons Arrested (PAR), Persons Charge Sheeted (PCS), Persons Convicted (PCV) under Total Crimes against Women during 2015

Sl. No.	State/UT	CR	CTC	CON	CVR	CPTEY	PAR	PCV
1.	Andhra Pradesh	15967	9137	768	8.4	31449	22530	1565
2.	Arunachal Pradesh	384	5	0	0.0	1818	408	0
3.	Assam	23365	7079	669	9.5	34537	22867	741
4.	Bihar	13904	3713	508	13.7	45850	16484	751
5.	Chhattisgarh	5783	5245	2319	44.2	16567	6935	2861
6.	Goa	392	144	27	18.8	989	402	32
7.	Gujarat	7777	4158	114	2.7	65981	18145	206
8.	Haryana	9511	4438	805	18.1	15197	8329	1173
9.	Himachal Pradesh	1295	461	61	13.2	5399	1685	124
10.	Jammu and Kashmir	3366	1772	83	4.7	11503	5063	136
11.	Jharkhand	6568	2998	726	24.2	10711	6398	1075
12.	Karnataka	12775	5134	251	4.9	36199	21361	394
13.	Kerala	9767	4503	649	14.4	56517	11461	609
14.	Madhya Pradesh	24231	15986	4233	26.5	61777	36826	7522

Sl. No.	State/UT	CR	CTC	CON	CVR	CPTEY	PAR	PCV
15.	Maharashtra	31216	10941	1229	11.2	151023	45924	2244
16.	Manipur	266	16	7	43.8	275	145	16
17.	Meghalaya	337	55	12	21.8	1698	280	12
18.	Mizoram	158	178	138	77.5	273	187	166
19.	Nagaland	91	31	24	77.4	79	102	29
20.	Odisha	17200	6147	511	8.3	66754	20512	868
21.	Punjab	5340	2598	794	30.6	8204	6336	1419
22.	Rajasthan	28224	8581	3318	38.7	63371	20110	4765
23.	Sikkim	53	19	6	31.6	46	59	8
24.	Tamil Nadu	5919	3338	867	26.0	15507	9418	1629
25.	Telangana	15425	6099	533	8.7	30295	18962	918
26.	Tripura	1267	417	99	23.7	4101	1311	108
27.	Uttar Pradesh	35908	12806	7151	55.8	84094	105231	17905
28.	Uttarakhand	1465	1099	628	57.1	3063	1425	986
29.	West Bengal	33318	8451	420	5.0	232153	36368	500
TOTAL STATE(S)		311272	125549	26950	21.5	1055430	445264	48762
30.	Andaman and Nicobar Islands	136	54	7	13.0	547	124	8
31.	Chandigarh	468	262	65	24.8	564	466	87
32.	Dadra and Nagar Haveli	25	6	2	33.3	107	37	2
33.	Daman and Diu	29	4	0	0.0	35	25	0
34.	Delhi UT	17222	2514	880	35.0	24991	10630	1124
35.	Lakshadweep	9	1	1	100.0	4	6	1
36.	Puducherry	82	5	4	80.0	94	120	4
TOTAL UT(S)		17971	2846	959	33.7	26342	11408	1226
TOTAL (ALL INDIA)		329243	128395	27909	21.7	1081772	456672	49988

Source: Crime in India.

Statement-III

State/UT-wise Cases Registered (CR), Cases Charge Sheeted (CCS), Cases in which Trials were completed (CTC), Cases Convicted (CON), Conviction Rate (CVR), Cases Pending Trial at the end of the year (CPTEY), Persons Arrested (PAR), Persons Charge Sheeted (PCS), Persons Convicted (PCV) under Total Crimes against Women during 2016

Sl. No.	State/UT	CR	CTC	CON	CVR	CPTEY	PAR	PCV
1.	Andhra Pradesh	16362	9882	922	9.3	32708	26606	1279
2.	Arunachal Pradesh	367	76	23	30.3	1941	389	23
3.	Assam	20869	6522	470	7.2	39019	21738	475
4.	Bihar	13400	3435	639	18.6	56366	17448	988
5.	Chhattisgarh	5947	4445	1207	27.2	17235	7317	1573
6.	Goa	371	157	18	11.5	1062	349	19
7.	Gujarat	8532	3537	122	3.4	69847	18649	294
8.	Haryana	9839	4180	560	13.4	16440	9296	777
9.	Himachal Pradesh	1222	602	83	13.8	5598	1635	120
10.	Jammu and Kashmir	2850	1351	56	4.1	11653	3985	68
11.	Jharkhand	5453	2436	766	31.4	12404	6504	846
12.	Karnataka	14131	5814	271	4.7	40055	22730	387
13.	Kerala	10034	4652	500	10.7	61251	12463	657
14.	Madhya Pradesh	26604	14007	3888	27.8	67862	40663	6199
15.	Maharashtra	31388	10155	1135	11.2	165618	46941	2101
16.	Manipur	253	16	7	43.8	424	151	11
17.	Meghalaya	372	130	88	67.7	1823	283	127

Sl. No.	State/UT	CR	CTC	CON	CVR	CPTEY	PAR	PCV
18.	Mizoram	120	80	71	88.8	302	126	76
19.	Nagaland	105	55	23	41.8	85	72	30
20.	Odisha	17837	6304	392	6.2	76057	19837	918
21.	Punjab	5105	2266	550	24.3	8868	6150	894
22.	Rajasthan	27422	8369	2884	34.5	68040	20457	4159
23.	Sikkim	153	31	11	35.5	128	159	11
24.	Tamil Nadu	4463	3093	647	20.9	15561	7870	954
25.	Telangana	15374	5809	471	8.1	34172	21287	733
26.	Tripura	1013	526	130	24.7	3981	1142	152
27.	Uttar Pradesh	49262	11007	5795	52.6,	104459	130249	15148
28.	Uttarakhand	1588	526	243	46.2	3527	1566	347
29.	West Bengal	32513	9713	319	3.3	255979	34726	392
TOTAL STATE(S)		322949	119176	22291	18.7	1172465	480788	39758
30.	Andaman and Nicobar Islands	108	56	8	14.3	567	114	14
31.	Chandigarh	414	213	52	24.4	615	399	61
32.	Dadra and Nagar Haveli	28	21	2	9.5	116	28	2
33.	Daman and Diu	41	20	0	0.0	43	48	0
34.	Delhi UT	15310	2594	736	28.4	30803	13759	931
35.	Lakshadweep	9	0	0	-	13	7	0
36.	Puducherry	95	8	5	62.5	164	93	6
TOTAL UT(S)		16005	2912	803	27.6	32321	14448	1014
TOTAL (ALL INDIA)		338954	122088	23094	18.9	1204786	495236	40772

Source: Crime in India.

Statement-IV

Crime Head-wise Cases Registered (CR), Cases Chargesheeted (CCS), Cases in which Trials were completed (CTC), Cases Convicted (CON), Conviction Rate (CVR), Cases Pending trial at the end of the year (CPTEY), Persons Arrested (PAR), Persons Charge Sheeted (PCS), Persons Convicted (PCV) under Total Crimes against Women during 2014 and 2015

Sl. No.	CrimeHead	2014						
		CR	CTC	CON	CVR	CPTEY	PAR	PCV
1	2	3	4	5	6	7	8	9
2014								
1.	Rape	36735	17649	4944	28.0	107499	48183	6637
2.	Attempt to Commit rape	4234	1016	149	14.7	3761	4465	213
3.	Kidnapping and abduction of women	57324	11821	2661	22.5	97050	63378	4846
4.	Dowry deaths	8455	5061	1672	33.0	35255	23598	4054
5.	Assault on women with intent to outrage her modesty	82235	29995	8422	28.1	224355	104243	11213
6.	Insult to the modesty of women	9735	5778	1212	21.0	29220	11017	1442
7.	Cruelty by husband or his relatives	122877	46853	6425	13.7	443855	225648	16180
8.	Acid attack	137	15	8	53.3	123	154	12
9.	Attempt to acid attack	40	5	3	60.0	21	39	3
10.	Deaths caused by act done with intent to cause miscarriage	3	0	0	-	10	9	0

1	2	3	4	5	6	7	8	9
11.	Causing miscarriage without womens consent	45	9	7	77.8	38	43	15
12.	Human trafficking	456	19	7	36.8	206	711	11
13.	Abetment of suicides of women	3734	1014	154	15.2	8130	5179	211
14.	Unnatural offences	105	11	6	54.5	79	113	6
15.	Dowry prohibition act, 1961	10050	4617	472	10.2	26438	21548	997
16.	Indecent Representation of Women (Prohibition) Act, 1986	47	169	79	46.7	810	68	84
17.	Protection of Women from Domestic Violence Act, 2005	426	47	9	19.1	429	693	13
18.	Immoral Traffic (Prevention) Act	2070	949	461	48.6	5662	4963	1055
19.	Publishing or Transmitting of Sexually Explicit Material (Sec. 67A IT Act)	749	10	5	50.0	302	487	6
TOTAL (CRIMES AGAINST WOMEN)		339457	125038	26696	21.4	983243	514539	46998
2015								
1.	Rape	34651	18764	5514	29.4	118520	42036	7185
2.	Attempt to commit rape	4437	1035	205	19.8	5886	4338	247
3.	Kidnapping and abduction of women	59283	12888	3157	24.5	110887	55329	5181
4.	Dowry deaths	7634	5165	1792	34.7	37062	19973	4624

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Written Answers to

[RAJYA SABHA]

Unstarred Questions

5.	Assault on women with intent to outrage her modesty	82422	34541	8408	24.3	251482	101571	11342
6.	Insult to the modesty of women	8685	3998	870	21.8	30423	9870	1108
7.	Cruelty by husband or his relatives	113403	46127	6559	14.2	477986	187067	16857
8.	Acid attack	140	15	7	46.7	209	192	12
9.	Attempt to acid attack	30	4	0	0.0	35	37	0
10.	Deaths caused by act done with intent to cause miscarriage	12	0	0	-	16	11	0
11.	Causing miscarriage without womens consent	54	8	4	50.0	73	95	8
12.	Human trafficking	713	70	34	48.6	575	1162	53
13.	Abetment of suicides of women	4060	1340	193	14.4	9951	6255	314
14.	Unnatural offences	108	17	7	41.2	132	100	7
15.	Dowry prohibition Act, 1961	9894	3212	595	18.5	29667	22068	1831
16.	Indecent Representation of Women (Prohibition) Act, 1986	40	137	44	32.1	704	76	57
17.	Protection of Women from Domestic Violence Act, 2005	461	46	22	47.8	799	540	27
18.	Immoral Traffic (Prevention) Act	2424	987	485	49.1	6777	5407	1116
19.	Publishing or Transmitting of Sexually Explicit Material (Sec. 67A IT Act)	792	41	13	31.7	588	545	19
TOTAL (CRIMES AGAINST WOMEN)		329243	128395	27909	21.7	1081772	456672	49988

Source: Crime in India.

Statement-V

Crime Head-wise Cases Registered (CR), Cases Charge Sheeted (CCS), Cases in which Trials were completed (CTC), Cases Convicted (CON), Conviction Rate (CVR), Cases Pending trial at the end of the year (CPTEY), Persons Arrested (PAR), Persons Charge Sheeted (PCS), Persons Convicted (PCV) under Total Crimes against Women during 2016

Sl. No.	Crime Head	CR	CTC	CON	CVR	CPTEY	PAR	PCV
1.	Rape	38947	18552	4739	25.5	133373	48797	6289
2.	Attempt to commit rape	5729	1093	215	19.7	9063	5965	278
3.	Kidnapping and abduction of women	64519	11720	2512	21.4	127950	60467	4429
4.	Dowry deaths	7621	4351	1325	30.5	39723	20545	3400
5.	Assault on women with intent to outrage her modesty	84746	32115	7001	21.8	286884	110375	9541
6.	Insult to the modesty of women	7305	3629	735	20.3	31814	8668	958
7.	Cruelty by husband or his relatives	110378	44681	5433	12.2	515904	198851	13511
8.	Acid attack	160	24	9	37.5	317	194	11
9.	Attempt to acid attack	46	3	1	33.3	63	39	1
10.	Deaths caused by act done with intent to cause miscarriage	125	2	0	0.0	98	199	0
11.	Causing miscarriage without womens consent	462	17	0	0.0	324	711	0
12.	Human trafficking	659	86	28	32.6	1065	1026	56

13.	Abetment of suicides of women	4466	1523	212	13.9	12282	7234	305
14.	Unnatural offences	489	23	7	30.4	364	502	7
15.	Dowry Prohibition Act, 1961	9683	3233	494	15.3	34785	25063	1199
16.	Indecent Representation of Women (Prohibition) Act, 1986	38	59	22	37.3	700	57	25
17.	Protection of Women from Domestic Violence Act, 2005	437	69	23	33.3	1130	556	28
18.	Immoral Traffic (Prevention) Act	2214	854	329	38.5	8014	5177	723
19.	Publishing or Transmitting of Sexually Explicit Material (Sec. 67A IT Act)	930	54	9	16.7	933	810	11
TOTAL (CRIMES AGAINST WOMEN)		338954	122088	23094	18.9	1204786	495236	40772

Source: Crime in India.

Written Answers to

[06 February, 2019]

Unstarred Questions 135